
Ku. Ayushi Gupta And Ors Vs Santosh Kumar Ganda And Ors

Miscellaneous Appeal (C) No. 349 Of 2013

Court: Chhattisgarh High Court

Date of Decision: Dec. 6, 2019

Acts Referred:

Motor Vehicles Act, 1988 & Section 166, 173#Income Tax Act, 1961 & Section 203

Hon'ble Judges: Sanjay S. Agrawal, J

Bench: Single Bench

Advocate: Shivendu Pandya, K.P.S. Gandhi, Hanuman Prasad Agrawal

Final Decision: Allowed

Judgement

S.No.,Heads of Modes,Amount

1.,Loss of funeral expenses,"Rs.15,000/-

2.,Loss of estate,"Rs.15,000/-

3., "Loss of love and affection to two minor children @ of Rs.50,000/- each", "Rs.1,00,000/-

,Total,"Rs.1,30,000/-